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Notice

By virtue of an affidavit sworn before on Dated **24th April 2024**, I, **Mr. RAMESH CHANDRA MAHARANA**, Address **AT-NUASAHI**, **PO/PS-BALIGUDA**, **DIST-KANDHAMAL** have changed my **Son's** name from **"SWAYAM MAHARANA"** to **"REYANSH MAHARANA"**. Henceforth, **He** shall be known as **"REYANSH MAHARANA"** for all purposes.

> RAMESH CHANDRA MAHARANA

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